

Kotak Mahindra General Insurance Company Ltd. (Formerly Kotak Mahindra General Insurance Ltd.)
Registered Office: 27 BKC, C 27, G Block, Bandra Kurla Complex, Bandra East, Mumbai - 400051. Maharashtra, India.

KOTAK CONTRACTOR'S ALL RISKS INSURANCE POLICY ENDORSEMENTS/ADDITIONAL COVERS

LIMITED DEFECTIVE CONDITION EXCLUSION DE3 (1995) (CAR-38)

Attached to and forming part of the Policy No. _____

This policy excludes loss of or damage to and the cost necessary to replace, repair or rectify:

- a) Property Insured, which is in a defective condition due to a defect in design, plan specification materials or workmanship of such Property Insured or any part thereof.
- b) Property Insured loss or damaged to enable the replacement, repair or rectification of Property Insured excluded by (a) above

Exclusion (a) above shall not apply to other Property Insured, which is free of the defective condition but is damaged in consequence thereof or resulting from and the additional costs of improvements to, the original design plan specification materials or workmanship.

For the purpose of the Policy and not merely this Exclusion, the Property Insured shall not be regarded as lost or damaged solely by virtue of the existence of any defect in design plan specification materials or workmanship in the Property Insured or any part thereof.

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